

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/153(CHE)/2021
NAME OF THE PETITIONER(S) : Dr. Amarnath
NAME OF THE RESPONDENTS : Roentegen Scans World Pvt Ltd & Others
UNDER SECTION : Sec 58 of CA, 2013

ORDER

Present: Ld. Sr Counsel Shri. Dooraisami for the Petitioner.

Ld. Counsel Shri. Vimal for the Respondent No. 3.

Ld. Counsel Shri. Kashyab for the Respondent No. 1.

Name of Respondent No. 2 has already been deleted from the array of parties.

Written synopsis filed by Respondent No. 1.

Registry is directed to accept the written synopsis of Respondent No. 3 and the Petitioner which may be filed within a week from today.

List the petition for final hearing on **11.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)